

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1512(KB)2018
IA(I.B.C)/1435(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

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| IN THE MATTER OF | PEC LIMITED VS SKYRISE OVERSEAS PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Ms. Namrata Basu, Adv.] For the Liquidator
Mr. Sanjit Kr. Nayak] Liq-in-person

ORDER

1. Ld. Counsel and Ld. Liq-in-person appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1435(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 18th Progress Report, which is placed at page 10 onwards of the application. This application is supported by an affidavit which is placed at page 53 of the application. The 18th Progress Report is taken on record and, accordingly, this application is **disposed of**.
3. It is submitted by the Ld. Counsel for the Liquidator that proceeding is pending before the Bankshall Court, Kolkata due to which the proceeding of Liquidation is taking time.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**